Disclosure Requirements

Part A – Details of loans extended against eligible gold and silver collateral

| | Loan outstanding | | Average | | Gross |
|---|---------------------|---------------------------|-----------------------------|------------------------------------|------------|
| Particulars | ₹ crore | As % of Total Loans | ticket size (₹ crore) | Average ¹⁰ LTV ratio | NPA (%) |
| 1. Opening balance of the FY | | | | | |
| (a)+(b) | | | | | |
| (a) Consumption loans | | | | | |
| of which bullet repayment loans | | | | | |
| (b) Income generating loans | | | | | |
| 2. New loans sanctioned and disbursed during the FY (c)+(d) | | | | | NA |
| (c) Consumption loans | | | | | NA |
| of which bullet repayment loans | | | | | |
| (d) Income generating loans | | | | | NA |
| 3. Renewals sanctioned and disbursed during the FY | | | | | NA |
| 4.Top-up loans sanctioned and disbursed during the FY | | | | | NA |
| 4. Loans repaid during the FY | | | | NA | NA |
| (e)+(f) | | | | INA | INA |
| (e) Consumption loans | | | | NA | NA |
| of which bullet repayment loans | | | | NA | NA |
| (f) Income generating loans | | | | NA | NA |
| 5. Non-Performing Loans recovered during the FY (g) + (h) | | | | NA | NA |
| (g) Consumption loans | | | | NA | NA |
| of which bullet repayment loans | | | | NA | |
| (h) Income generating loans | | | | NA | NA |
| 6. Loans written off during the FY (i) + (j) | | | | NA | NA |
| (i) Consumption loans | | | | NA | NA |
| of which bullet repayment loans | | | | NA | NA |
| (j) Income generating loans | | | | NA | NA |
| 7. Closing balance at the end of FY | | | | | |
| (k) + (l) | | | | | |
| (k) Consumption loans | | | | | |
| of which bullet repayment loans | | | | | |
| (I) Income generating loans | | | | | |

¹⁰ Calculated as ratio of sum of LTVs of loans at the time of sanction to total number of such loans

Part B – Details of Gold and Silver Collateral and Auctions

| SI No. | Particulars ¹¹ | | |
|-----------|---|--|--|
| a) | Unclaimed 12 gold or silver collateral at the end of the financial year (in grams) | | |
| b) | Number of loan accounts in which auctions were conducted | | |
| c) | Total outstanding in loan accounts mentioned in (b) | | |
| d) | Gold or silver collateral acquired during the FY due to default of loans (in grams) | | |
| e) | Gold or silver collateral auctioned during the FY (in grams) | | |
| f) | Recovery made through auctions during the FY (in ₹ crore) | | |
| g) | Recovery percentage: | | |
| h) | as % of value of gold or silver collateral | | |
| i) | as % of outstanding loan | | |

¹¹ Weight and value of collateral to be calculated in accordance with paragraphs 17 and 18 of these Directions.

 $^{^{\}rm 12}$ As defined under paragraph 48 of these Directions.